

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

O.A No. 149 of 2025/EZ

IN THE MATTER OF:

Madan Mohan Rout

... Applicant

-Versus-

State of Odisha and Others

... Respondents

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DATE:

ADDL. GOVT. ADVOCATE

X



**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

OA No. 149/EZ of 2025

IN THE MATTER OF:

Madan Mohan Rout

... Applicant

-Versus-

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... Respondents

**COMPLIANCE AFFIDAVIT FILED BY ON
BEHALF OF THE O.P NO. 01 & O.P NO. 02.**

Dibya Jyoti Parida
Collector, Puri

I, Sri Dibya Jyoti Parida, aged about 37 years, S/o Prasanna Kumar Parida, at present working as District Magistrate & Collector, Puri At/PO: Puri, Dist-Puri, do hereby solemnly affirm and state as follows: -

1. That I am the OP No. 02 in the present O.A. and well acquainted with the facts and competent to swear this affidavit for self and on behalf of OP No. 01 i.e. Commissioner- Cum- Secretary to Govt., Panchayati Raj & Drinking Water Deptt. being duly authorization vide letter No 26135/ PR & DW dt 19.09.2025.



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2. That I have gone through the petition filed by the petitioner and the orders passed by the Hon'ble Tribunal thereon.
3. That the present affidavit is being filed in compliance of the order dated 26.08.2025 passed by this Hon'ble Tribunal.
4. That, a committee comprising of District Magistrate, Puri, Addl. Chief Environment Scientist-Cum- Regional Officer, OSPCB, Bhubaneswar has been formed as per the order dated 26.08.2025 of the Hon'ble NGT, Eastern Zone, Bench, Kolkata who visited the spot on 14.10.2025 being accompanied with the Tahasildar, Puri & Deputy Collector, Judicial, Puri, Junior Engineer, Drainage Division, Puri, Revenue Inspector of Sasan Damodarpur RI Circle, Panchayat Extension Officer, Gopinathpur Gram Panchayat to the alleged site i.e water body known as "**Landia Pokhari**" at **Khandia Bandha** situated in Mz- Samanga, Tahasil- Puri, District- Puri, Khata No. 3206, Plot No. 4741, A.C 0.57dec. Kisama Jalasaya on 14.10.2025 at about 12.45.P.M. During the visit, the petitioner Sri Madan Mohan Rout, other village Elites namely Natabar Rout, Bhimasen Majhi, Sankar Rout, Sukant Jena, Bapi Pradhan, Tapu Majhi, Laxmidhar Majhi and Suresh Ch. Sahu were present.

Dilip Tyoti Parida

COLLECTOR, PURI



The copy of field visit report is filed herewith as Annexure-A/2.

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5. That, during the spot visit it is ascertained that, the unwanted pollution that is happening to a pond known as “**Landia Pokhari**” situated in Khata No. 3206 Plot No. 4741 in Mouza- Samanga, Tahasil- Puri measuring Area of Ac 0.57 dec having Kisam-Jalasaya is due to dumping all kinds of solid and liquid waste of the nearby areas. The PWD Road is connected to one side of the Pond, whereas the other side is connected to a Barrier commonly called as Bandha which is also being used as road by the house holds. It is also found that the house holds don't have drain so the liquid are being discharged and solid waste are being dumped into the pond. The pond is fully covered with water hyacinth and wild growth of ferns. The area comes under the jurisdiction of Gram Panchayat and not under Puri Municipality, for which the solid waste is not removed regularly. The pond has been severely polluted and is not being used by Public since long. Due to non-usage, for a very long period of time, the water is covered with water hyacinth and wild growth of ferns.

6. That, the Superintending Engineer, Irrigation, Drainage Division Puri was requested to construct a drain aside/ around the pond so that the waste water can be diverted to the main drainage in order to keep the pond water clean. The Superintendent Engineer, Drainage (Irrigation) Division , Puri is taking up the drainage project earlier as



Dilma Jyoti Parida

COLLECTOR, PURI

X

per the direction of the Hon'ble NGT(EZ) in O.A No. 16 of 2023/EZ. He is requested to submit additional estimate for construction of this drain to the Govt. in Water Resource Department for approval and allow constructing the said drain vide letter No. 3939 dt. 29.10.2025. The existing hyacinth may be removed after construction of drainage system around the Landia Pokhari as without construction of the drain; the water body cannot be kept clean.

The copy of letter No. 3939 dt. 29.10.2025 is filed herewith as Annexure-B/2.

7. The Block Development Officer, Puri has been requested vide letter No. 3936 dt. 29.10.2025 to make awareness among the general public & nearby house holds regarding not to pollute the Landia Pokhari. He will also take steps to clean the pond with the help of the PRI members, Sarapanch, Ward members & volunteers out of the fund available with him. He is further advised if fund is not available, he may move to P.R & D.W Department to make provision of fund for cleaning of the said pond. The Tahasildar, Puri has also been requested to issue notice to the house owners who are residing nearby Landia Pokhari not to dump solid and liquid wastage into the Landia Pokhari for keeping the hygiene of the pond.

Dibyansu Tyoti Panigrahi

COLLECTOR, PURI



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The copy of letter No. 3936 dt.
29.10.2025 is filed herewith as
Annexure-C/2.

8. That, the answering deponent craves leave of this Hon'ble Tribunal to add or amend the affidavit if necessary.
9. That, the averments made in the present application which have not been specifically admitted are deemed to have been denied.
10. That, the averments made in this affidavit are true to the best of my knowledge and based on records.

Identified by



Dibya Jyoti Panda.
COLLECTOR, PURI
DEPONENT

✕

VERIFICATION

I, Sri Dibya Jyoti Parida, aged about 37 years, S/o Prasanna Kumar Parida, at present working as Collector, Puri do hereby solemnly affirm and verify the contents of paragraph are true to my knowledge and that I have not suppressed any material facts. I sign this verification at my office on 3rd

November 2025.

Puri

Dt. 03.11.2025

Dibya Jyoti Parida
COLLECTOR, PURI

VERIFICANT

CERTIFICATE

Due to non-availability of cartridge papers white thick papers are used.

Addl. Government Advocate



Dhara
03.11.25

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Certified that the above named deponent is personally known to me. The facts stated in this affidavit are true to the best of his knowledge and based on official records. I sign this affidavit today on dated 3rd day of November 2025 being present in my office chamber.

Phene
03-11-25
SUB-DIVISIONAL MAGISTRATE
Sub-Divisional Magistrate, Puri

Annexure - A/2

FIELD VISIT REPORT OF THE COMMITTEE COMPRISING OF DISTRICT MAGISTRATE, PURI, A.C.E.S -CUM-REGIONAL OFFICER, STATE POLLUTION CONTROL BOARD, ODISHA, BHUBANESWAR(NODAL) AS PER ORDER DATED 26.08.2025 OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA IN CONNECTION WITH O.A NO. 149/2025/EZ FILED BY MADAN MOHAN ROUT -VRS- STATE OF ODISHA & OTHERS.

In pursuance of order dated 26.08.2025 of Hon'ble NGT, Eastern Zone, Bench, Kolkata in O.A. No. 149/2025/EZ filed by Madan Mohan Rout Vrs. State of Orissa & Others, a Committee comprising of District Magistrate, Puri and Additional Chief Environmental Scientist – Cum- Regional Officer, State Pollution Control Board, Odisha, Bhubaneswar (Nodal Officer) along with the Tahasildar, Puri , Deputy Collector (Judicial), Junior Engineer, Drainage Division, Puri, Revenue Inspector of Sasan Damodarapur RI Circle, Panchayat Extension Officer, Gopinathpur Gram Panchayat visited the alleged site i.e water body known as "Landia Pokhari" at **Khandia Bandha** situated in Mz- Samanga, Tahasil- Puri, District- Puri, Khata No. 3206, Plot No. 4741, A.C 0.57dec. Kisama Jalsaya on 14.10.2025 at 12.45.P.M. During the visit, the petitioner Sri Madan Mohan Rout, other village Elites namely Natabar Rout, Bhimasen Majhi, Sankar Rout, Sukant Jena, Bapi Pradhan, Tapu Majhi, Laxmidhar Majhi and Suresh Ch. Sahu were present. The list of persons present during the field visit is enclosed as (Annexure-A).

Allegation:

It is alleged that un-wanted pollution that is happening to a pond known as "Landia Pokhari" situated on Plot No. 4741 of khata No. 3206 in Mouza- Samanga, Tahsil- Puri over an Area Ac 0.57 dec (Kisam-Jalasay) by dumping all kinds of solid and liquid waste of the nearby areas.

Opinion of the Local Gentries:

The Committee discussed with the PRI members and villagers present there. The villagers have opined that the Landia Pokhari was used for farming, fishing purpose and the local people were also taking bath in it. Now it is not being used by the local people due to availability of piped water supply in that area, however the pond is very useful for poor people who have no piped water supply to their houses. They have demanded for cleaning of the Landia Pokhari as well as for construction of drain so as to divert the household

True copy
attached
S. Sahu
Deputy Collector,
Judicial Collectorate Puri



wastage to other drainage area and after construction of drain the Landia Pokhari can be kept clean.

Observation:

The committee observed that the PWD Road is connected to one side of the Landia Pokhari whereas the other side is connected to a Barrier commonly called as Bandha which is also being used as road by the houses. It is found that the house holds don't have specific waste water drain for which the liquid is being discharged in the Landia Pokhari by the households. It was also found that the solid wastes are also dumped into the pokhari. At present the pond is fully covered with water hyacinth and wild growth of ferns, severely polluted and it is not being used by Public since long. Due to non-usage, for a very long period of time, the water is covered with water hyacinth and wild growth of ferns. The pond has one outlet to release the excess water from the pond to nearby drainage system to avoid over flow of the water to the nearby areas during rainy season.

The area comes under Gram Panchayat jurisdiction and does not come under Puri Municipality for which the solid waste is not removed regularly. Separate wastewater drainage system is immediately required so that household wastewater can be diverted and channelized to a common drain. The villagers have been advised not to discharge any house-hold solid/liquid wastage furthermore into the water body in order to keep the pond clean. The water body is their asset, so it is their duty not to throw the waste into it and keep the water body in clean condition.

Recommendation:

1. The Superintending Engineer, Drainage Division, Puri may be requested to construct a drain aside/around the pond so that the household wastewater can be diverted to the main drainage in order to keep the pond water clean. The Superintendent Engineer, Drainage (Irrigation) Division, Puri is taking up the drainage project earlier as per the direction of the Hon'ble NGT(EZ) in O.A No. 16 of 2023/EZ. So, he may be requested to submit additional estimate for this drain to the Govt. in Water Resource Department for approval and allowed to construct the said drain. The existing hyacinth may be removed after construction of drainage system around the Landia Pokhari as without construction of the drain; the water body cannot be kept clean.

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*True copy
attached
Dahoo
2/2/24*

Deputy Collector,
Muzilal, Collectorate Puri

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2. The Tahasildar, Puri will issue notice to the house owners who are residing nearby Landia Pokhari not to dump solid and liquid wastage into the Landia Pokhari (water body).
3. The Block Development Officer, Puri will make awareness among the general public and nearby house holds regarding not to pollute the Landia Pokhari. He will also take steps to clean the pond with the help of the PRI members, Sarapanch, Ward members and volunteers out of the fund available with him. If fund is not available, he may move to P.R & D.W Department to make provision of fund for cleaning of the said pond.
4. The Sarapanch, Gopinathpur will take step to remove the solid waste from the Pond (water body) ^{at} regular intervals to keep it clean.



Tahasildar,
Puri



Deputy Collector (Judicial)
Puri



Addl. Chief Environmental Scientist
-Cum- Regional Officer, OSPB,
Bhubaneswar (Nodal Officer)



District Magistrate, Puri

True Copy
3/11/25

Deputy Collector,
Judicial, Collectorate Puri

ATTENDANCE SHEET OF THE JOINT COMMITTEE MEMBERS AND OTHERS ARISING THE FIELD/SITE VISIT ON 14.10.2025 BY HON'BLE, NGT IN OA NO. 149/2025

1. D.M, Puri

2. R.O, OSPCB, BBSR

3. B.D.O, Puri Sadar

4. Tahasiladar, Puri

5. Debaraj Pradhan. (P.E.O) Gopinath Pura.

6. Gendabhai Kishan (S.E) S.E. D.D Puri (for)

7. Debashis Ghirangal (P.I), Sasandanodanpura

8. Mahesh Mohan Rout. (Petitioner)

9. Bhima Sen Majhi (श्रीगणेशाय नमः)

10. Shankar Rout (Wardmember)

11. Natabar Rout

12. Sukanta Jena

13. Sudam Swain

14. Himankumar Mondal

15. Suresh Jena

16. Surusha Sahoo

17. Tapu Majhi

18. Gajendra Majhi

19. Mahesh Mohan Rout

[Signature]
14/10/25

[Signature]
14.10.2025

True copy
As per
Babu
14/10/25

ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Annexure - B/280

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939
Website: www.puri.nic.in, E-Mail: dm-puri@nic.in

e-mail ID- : judicialpuri2023@gmail.com
(Judicial Section)

Letter No. 3939 /Judl. dt 29-10-25

To

The Superintending Engineer, Irrigation,
Drainage Division Puri .

Sub: O.A No. 149 of 2025/EZ filed by Sri Madanmohan Rout -Vrs- State of Odisha &
Others before the learned National Green Tribunal, Eastern Zone Bench, Kolkatta

Sir,

In inviting a reference to the subject cited above, I am to say that a joint committee visited the spot on 14.10.2025 regarding revitalizing the "Landia Pokhari" situated at Khandia Bandha in Mz- Samanga over Khata No 3206, Plot No 4741 Kissam Jalasaya measuring area of Ac 0.57. As per earlier direction of the Hon'ble NGT(EZ) in O.A No. 16 of 2023/EZ, you have submitted an estimate for construction of drainage system, so you are requested to submit additional estimate for construction of this drain as per the recommendation of enquiry committee to the Govt. in Water Resource Department for approval and allow constructing the said drain. A copy of committee field visit report is enclosed herewith for your reference.

Hence you are requested to take necessary steps at your level for submitting the additional estimate to the Govt. in Water Resource Department for construction of drainage for revitalizing the "Landia Pokhari".

Yours faithfully,

M. S. S. S.
Additional District Magistrate, Puri.

True Copy

~~Accepted~~

S. S. S.

Deputy Collector,
Judicial, Collectorate Puri

Recd
29-10-25



ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ

Annexure- 4281

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939

Website: www.puri.nic.in, E-Mail: dm-puri@nic.in



e-mail ID- : judicialpuri2023@gmail.com
(Judicial Section)

Letter No. 3936 /Judl. dt 29-10-25

To

The Block Development Officer, Puri.

Sub:

O.A No. 149 of 2025/EZ filed by Sri Madanmohan Rout -Vrs- State of Odisha & Others before the learned National Green Tribunal, Eastern Zone Bench, Kolkata.

Sir,

In inviting a reference to the subject cited above, I am to say that a joint committee visited the spot on 14.10.2025 regarding revitalizing the "Landia Pokhari" situated at Khandia Bandha in Mz- Samanga over Khata No 3206, Plot No 4741 Kissam Jalasaya measuring area of Ac 0.57. As per discussion, you are requested to make awareness among the general public & nearby households, not to pollute the Landia Pokhari furthermore. You are also requested to take steps to clean the pond with the help of the PRI members, Sarapanch, Ward members & volunteers out of the available fund. If fund is not available then you are may be moved to Govt. in PR & DW Dept for placement of special provision of fund for revitalization of pond. A copy of committee field visit report is enclosed herewith for your reference.

Yours faithfully,

[Handwritten Signature]

Additional District Magistrate, Puri.

Memo No. 3937 /Judl. dt. 29-10-25

Copy along with enclosures forwarded to the Tahasildar, Puri for information and necessary action. He is requested to issue notice to the house owners who are residing nearby Landia Pokhari not to discharge solid and liquid wastage into the Landia Pokhari for keeping the hygiene of the pond

[Handwritten Signature]

Additional District Magistrate, Puri.

Memo No. 3938 /Judl. dt. 29-10-25

Copy forwarded to Sarapanch, Gopinathpur GP for information and necessary action. He is requested to remove the solid waste in regular interval from the pond.

[Handwritten Signature]

Additional District Magistrate, Puri.

Recd 29-10-25

True copy
[Handwritten notes]

